

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 616
115/241- 242/ND/2022**

**IN THE MATTER OF:
Ms. Manisha Saxena**

...APPLICANT

Vs.

M/s. Caliber Tech Solutions Pvt. Ltd. and Ors.

...RESPONDENT

**Section
U/s 241-242**

**Order delivered on 19.01.2023
(Virtual Hearing)**

**Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

**For the Petitioner/Applicant
For the Respondent**

**:Adv. kausikchatterjee
:Adv. Rajesh P for R-5. Adv.
RajatJoneja and Adv. Anmol
Kumar for R-1 to R-4.**

ORDER

Due to paucity of time, matter is adjourned to **27.02.2023**.

**Sd/-
(COURT OFFICER)**